

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3188
ANSWERED ON:30.08.2012
REVIEW OF MINIRATNA STATUS OF PSUS
Pal Shri Jagdambika

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is considering to review the status of Miniratna Public Sector Undertakings (PSUs);
- (b) if so, the details thereof including the factors responsible for such decision;
- (c) the mechanism for such a review and benchmarks against which the performance of Miniratna PSUs is to be judged;
- (d) the outcome of such review;
- (e) whether the Government intend to limit the autonomy of such Miniratna PSUs after the review; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a) : The Department of Public Enterprises has written to 25 concerned administrative Ministries requesting them to review the Miniratna status of Miniratna Central Public Sector Enterprises (CPSEs) under their respective administrative control by ensuring that such CPSEs continue to fulfill the laid down criteria for grant of Miniratna status on the basis of their performance during last three years.
- (b) and (c) : The CPSEs fulfilling the laid down criteria are eligible to be considered for grant of Miniratna status. The concerned administrative Ministries have, therefore, been requested to ensure that CPSEs once granted Miniratna status, continue to fulfill the criteria laid down for grant of Miniratna status.
- (d): The complete reports have been received from 20 Ministries and 5 remaining Ministries are yet to furnish complete reports in this regard.
- (e) and (f): There is no proposal to limit the autonomy of Miniratna CPSEs.